

Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

IA No. 404 of 2012 in
D.F.R. No. 249 of 2013

Dated : 13th March, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr.V.J. Talwar, Technical Member

Tamil Nadu Generation & Distribution Corpn. Ltd. ...Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. S. Vallinayagam

ORDER

IA No. 404 of 2012

(Appl. for condonation of delay)

Issue notice to the Respondents returnable on 10.04.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **10.04.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/pg